The Deputy Minister of Communications (Shri Raj Bahadur): (a) The recurring annual cost of a mile of wire rented to Railways is estimated at Rs. 40 per mile for copper and Rs. 33 5 per mile for iron. The Railways are paying a rent of Rs. 31 per mile for copper wire and Rs. 19 per mile for iron wire.

(b) The existing rates are being charged from the 1st October, 1939. Before that date the rate was Rs. 24 per mile of wire per annum both for copper and iron.

STAFF QUARTERS FOR CIVIL AVIATION DEPARTMENT

•1485. Shri V. P. Nayar: (a) Will the Minister of Communications be pleased to state how many Class IV employees of the Civil Aviation Department have been provided with Government quarters and how many of them have been given single-room quarters?

(b) What is the average floor area of the single room tenements?

(c) Is it a fact that the quarters of these Class IV employees are not provided with electricity and if so, why?

The Deputy Minister of Communieations (Shri Raj Bahadur): (a) 574 Class IV employees have been allotted accommodation in Government quarters, out of which 555 are occupying one-room tenements.

(b) The average floor area of singleroom tenements is as under:

In single-storey structures—220 sft. In double-storey structures—240 sft.

(c) The work of providing electric connection to Civil Aviation quarters for Class IV servants will be taken up as soon as it is decided to provide such facilities generally to all Central Government Class IV employees.

RAJASTHAN UNDER-GROUND WATER BOARD

•1486. { Shri S. N. Das: Shri Kanavade Patil:

Will the Minister of Food and Agriculture be pleased to state:

(a) the terms and conditions on

which it has been decided to transfer Rajasthan Underground Water Resources Development Board from the Central Government to the Rajasthan State Government; and

(b) the work done by the Board so far?

The Minister of Food and Agriculture (Shri Kidwai): (a) The terms. and conditions on which it has been decided to transfer the Board fromthe Government of India to the Government of India to the Government of Indiasthan have not been drawn up as yet.

(b) Since its inception in December, 1949, the Board has bored or deepened 43 tube-wells upto the end of December, 1953.

RADIO LICENCES

296. Shri Viswanatha Reddy: Willt the Minister of Communications bepleased to state:

(a) the total number of Radio-Receiver licences in India, circle-wise; and

(b) the amount of revenue received,. Circle-wise?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 13.]

EMPLOYMENT EXCHANGES IN MYSORE

297. Shri N. Rachiah: Will the Minister of Labour be pleased to state:

(a) the total number of graduates, undergraduates, matriculates and others who were registered in the different Employment Exchanges in Mysore State during November and December, 1953 and January and February, 1954;

(b) the number of candidates under each category who were given employment;

(c) the number of Scheduled Castes candidates in each group; and